17 Written Answers

(घ) संबंधित मांगकर्ताओं की औषधियों की आगे आपूर्ति करने के लिए स्वीकार करने से पहले चिकित्सा सामग्री मण्डार संगठन द्वारा क्रय किए गए औषधियों के प्रत्येक बैच का सरकार द्वारा अनुमोदित प्रयोगशालाओं में परीक्षण किया जाता है।

चिकित्सा सामग्री भण्डार डिपुओं में कुनियादी ढांचे का उन्नयन करने की दृष्टि से एक योजना शुरू की गई है ताकि औषधों की खरीद लागत प्रभावकारी और सक्षम हो सके।

## Losses of Indian Airlines

## \*277. SHRI MATANG SINH: SHRI VIRENDRA KATAR1A:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) what is the accumulated losses of Indian Airlines at present and whether Government propose to write it off and if so, the details thereof; and

(b) whether Government propose to open engine repair and overhauling shop for private airlines and if so, the details thereof; and by when it is likely to set up?

THE MINISTER OF CIVIL AVIATION (SHRI CM. IBRAHIM): (a) Indian Airlines have suffered total accumulated losses of Rs. 741 crores since inception and upto 31st March, 19%. There is no proposal, at present, to write off these losses.

(b) Indian Airlines has already declared Jet Engine Overhaul Shop as a separate profit centre, which is fully equipped to repair and overhaul JT8D engines and maintenance of V-2500 engines and their testing. The shop is also undertaking repair and maintenance work of private airlines.

## Defaulters of Nationalised Banks/ Financial Institutions

## \*278. SHRI NILOTPAL BASU: SHRI DIPANKAR MUKHERJEE:

will the Minister of FINANCE be pleased to state:

(a) the number of defaulters ot nationalised banks/financial institutions having more than Rs.l crore outstanding as on 31.3.95;

(b) whether the total NPA from such defaulters exceed Rs. 17,000 crores; and

(c) whether such defaulters are being prohibited to take further loan from banks/FIs for investing in new projects without clearing the dues, if not, the reasons therefor?

THE MINISTER OF FINANCE AND THE MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM): (a) As reported by the Reserve Bank of India (RBI), the number of defaulters of nationalised banks/Financial Institutions having more than Rs. 1 crore outstanding as on 31.3.1995, is as under:

Number of Accounts under 'Doubtful' and 'Loss' categories:

Nationalised	Banks	Financial Institutions
1343		1104

(b) No, Sir.

(c) The Scheme was introduced by the RBI pursuant to the budget speech of the then Finance Minister on 28th February, 1994 to put the Banks and Financial Institutions on guard, against the borrowers who had defaulted to Banks and Financial Institutions, while taking credit decision. They were advised to make use of the information while considering, on merit, the request for new or additional credit limits by existing and new constituents. However, the decision is left to the concerned institution.